



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,11th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5492/2021 B/O	SATYENDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
2	WP(C)/5500/2021 B/O	MD. AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A T SARKAR MR. T AHMED	GA, ASSAM SC, REVENUE
3	WP(C)/5511/2021 B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
4	WP(C)/5531/2021 B/O	MANIK CHANDRA DAIMARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	ASSTT.S.G.I.
5	WP(C)/5541/2021 B/O	JOYSHREE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I. SC, HEALTH
6	WP(C)/5554/2021 B/O	MANIK CHANDRA DAIMARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
7	WP(C)/5556/2021 B/O	THUNGCHIBEMO NGULLIE AND 2 ORS <b>Versus</b> JOINT SECRETARY DEPTT OF REVENUE KAAC AND 3 ORS	MR A DASGUPTA MS B DAS MR. B DAS	GA, ASSAM SC, K A A C
8	WP(C)/5558/2021 B/O	KESHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
9	WP(C)/5559/2021 B/O	MONALISA ANDREW <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
10	WP(C)/5562/2021 CAVT. NO.07062/021, B/O	SUKUMAR CHANDRA HALDAR <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MS. J GHOSH A CHAKMA	MR. M J BARUAH (FOR CAVEATOR) SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 11/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2478/2021 FIXED	RAJESH RAHANG @ RAJESH RONGHANG <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
2	Bail Appln./2772/2021 B/O	SATISH DAS @ CHANDAN DAS <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
3	Bail Appln./2793/2021 B/O	GULSON NAHAK <b>Versus</b> THE STATE OF ASSAM	MS. S CHUTIA	PP, ASSAM
4	Bail Appln./2802/2021 B/O	SUBHENDU RAY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
5	Bail Appln./2819/2021 B/O	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
6	Bail Appln./2821/2021 B/O	BIGRAI MOCHAHARY @ BIGRAI MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
7	Bail Appln./2822/2021 B/O	ARUN KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
8	Bail Appln./2827/2021 B/O	MUKUL DAS <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	PP, ASSAM
9	Bail Appln./2830/2021 B/O	BIJOY MOHAN DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM
10	Bail Appln./2832/2021 B/O	PADMESWAR MORAN <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA	
11	Bail Appln./2834/2021 B/O	RANJIT BEY <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
12	Bail Appln./2840/2021 B/O	SABEN BARUAH ALIAS SABEN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM

13	Bail Appln./2841/2021 B/O	ASIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
14	Bail Appln./2843/2021 B/O	MD AZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
15	Bail Appln./2845/2021 B/O	NISHI KANTA SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
16	Bail Appln./2846/2021 B/O	CHATRAPATI TALUKDAR @ SAILEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
17	Bail Appln./2847/2021 B/O	ASHOK SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
18	Bail Appln./2848/2021 B/O	ASHIM DAS <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
19	Bail Appln./2849/2021 B/O	MANNA KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
20	Bail Appln./2850/2021 B/O	USHMAN GONI MAZUMDER @ NURUL <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
21	Bail Appln./2851/2021 B/O	AKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b><u>MOTION</u></b>				
22	CrI.Pet./598/2021 B/O	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM
23	AB/2998/2021 B/O	MOHIDUZ ZAMAN KHAN @ MIRZA KHAN <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
24	AB/3290/2021 B/O	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S K NATH MR. T PRADHAN RIYAZ KHAN	PP, ASSAM
25	AB/3293/2021 B/O	SAROJ KR SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
26	AB/3300/2021 B/O	LAKHIRAM TIMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KEMPRAI	PP, ASSAM
27	AB/3315/2021 B/O	NAYANJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR MS N RABHA	PP, ASSAM
28	AB/3322/2021 B/O	JAHIDUL ISLAM SARKER <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY	PP, ASSAM
29	AB/3331/2021 B/O	YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
30	AB/3340/2021 B/O	AJIT KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
31	AB/3341/2021 B/O	ASHRAFUL ALAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
32	AB/3344/2021 B/O	AVIJIT DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS MR. M SAIKIA	PP, ASSAM

33	AB/3345/2021 B/O	KAMAL CHAND BAID <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
34	AB/3346/2021 B/O	SANDEEP BOTHRA <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
35	AB/3347/2021 B/O	VIKASH KUMAR BOTHRA <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
36	AB/3348/2021 B/O	SUDHA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
37	AB/3350/2021 B/O	HARSAJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
38	AB/3351/2021 B/O	DEEPAK KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR K JAIN N ALAM MS. H FATIMA MR A K RAI	PP, ASSAM

**BAIL HEARING (BA)**

39	Bail Appln./2137/2021 FIXED	DR. JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	MR. M A ISLAM MR J I MONDAL PP, ASSAM
40	Bail Appln./2143/2021 B/O	ROHIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
41	Bail Appln./2150/2021 FIXED	MD. ABDUL WAHID <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
42	Bail Appln./2262/2021 SCANNED COPY OF CASE DIARY, FIXED	SURUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
43	Bail Appln./2281/2021 B/O	SAMEJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
44	Bail Appln./2283/2021 B/O	ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
45	Bail Appln./2306/2021 FIXED	HELAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
46	Bail Appln./2367/2021 FIXED	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. U PATHAK	PP, ASSAM
47	Bail Appln./2417/2021 FIXED	BANTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR B HAZARIKA	PP, ASSAM
48	Bail Appln./2420/2021 FIXED	KHABIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
49	Bail Appln./2455/2021 FIXED	CHAYAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
50	Bail Appln./2458/2021 FIXED	DHRUBA HALOI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
51	Bail Appln./2538/2021 FIXED	HIMANGSHU BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MR. D K BORAH	PP, ASSAM
52	Bail Appln./2556/2021 FIXED	TARANI DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
53	Bail Appln./2569/2021 FIXED	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM

54	Bail Appln./2595/2021 FIXED	SAMARSING BASUMATARY @ MONDEY @ HAKHLANG <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH	PP, ASSAM
55	Bail Appln./2598/2021 FIXED	AKHTAR HUSSAIN @ AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
56	Bail Appln./2600/2021 FIXED	RAFIKUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
57	Bail Appln./2601/2021 FIXED	HRISHIKESH BHATTACHERJYA <b>Versus</b> THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. U SARMA	PP, ASSAM
58	Bail Appln./2624/2021 FIXED	NIHAR PRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR U S BORGHAIN	PP, ASSAM
59	Bail Appln./2654/2021 B/O	PRADIP DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
60	Bail Appln./2662/2021 FIXED	GANESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS. B BARUAH	PP, ASSAM
61	Bail Appln./2674/2021 FIXED	MOTLEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>WITH</b>				
62	Bail Appln./2292/2021	AJIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
63	Bail Appln./2733/2021 FIXED	MINTU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
64	Bail Appln./2738/2021 FIXED	SAHADAT ZAMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
65	Bail Appln./2744/2021 FIXED	RAJIB KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
66	Bail Appln./2824/2021 FIXED	HITESH ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
67	AB/2644/2021 FIXED	PURNA KANTA DOLEY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
68	AB/2673/2021 FIXED	RAJ KUMAR DOLEY AND 30 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
69	AB/2733/2021 B/O	AJIJUR HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
70	AB/2749/2021 FIXED	ALAMGIR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
71	AB/2759/2021 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
72	AB/2812/2021 FIXED	LACHIT SARMAH @ LACHIT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
73	AB/2993/2021 FIXED	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM

74	AB/3001/2021 FIXED	RITU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
	<b>WITH</b>			
75	AB/3002/2021	PRAKASH BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
76	AB/3065/2021 FIXED	UTPAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
77	AB/3066/2021 FIXED	AZIZUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
78	AB/3164/2021 FIXED	NITUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
79	AB/3188/2021 FIXED	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. D J NATH	PP, ASSAM
80	AB/3312/2021 FIXED	MONOJ KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA	PP, ASSAM
	<b>WITH</b>			
81	Bail Appln./2768/2021	MD. REKIBUDDIN AHMED AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
	<b>WITH</b>			
82	Bail Appln./2825/2021	DADHI RAM BORO <b>Versus</b> THE STATE OF ASSAM	MR S DEKA MR. R K TALUKDAR	PP, ASSAM
	<b>WITH</b>			
83	AB/3308/2021	ALOK RANJAN BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM

**ORDERS**

84	I.A.(CrI.)/423/2021 in CrI.Pet./476/2021 B/O <b>WITH</b> CrI.Pet./476/2021	RAFIKUL ISALM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM
		RAFIKUL ISALM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021